

category on the entire loan amount for loans sanctioned by IFCI, TFCI and State Financial Corporation for approved hotel projects.

Recruitment in Rourkela Steel Plant

7430. SHRID. AMAT: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there are irregularities in the matter of providing employment and promotion to the local people in Rourkela Steel Plant; and

(b) if so, the steps being taken in this regard?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir.

(b) Does not arise.

Setting up Mini Steel Plants in Karnataka

7431. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is a proposal to set up some mini steel plants during the Eighth plan period;

(b) whether any such mini steel plant is proposed to be set up in Karnataka; and

(c) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). At present there is no proposal to set up new mini-steel plants in the country except in certain hilly and backward regions in the country.

(c) Does not arise.

Exchange Value of Rupee

7432. SHRISANAT KUMAR MANDAL: Will the Minister of FINANCE be pleased to state:

(a) whether the exchange value of rupee vis-a-vis major World currencies fell more steeply in the Seventh Plan than in the Sixth Plan;

(b) if so, its decline in value against Special Drawing Rights in the Sixth Plan as compared to the Seventh Plan;

(c) the reasons for such precipitate fall in the Seventh Plan; and

(d) the steps being taken to arrest its further fall during the Eight Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). The annual average exchange rates of the Rupee against the SDR, US \$, UK £, DM and Yen at the end of the Sixth and Seventh Plans are indicated below:

(Rupees per unit of foreign currencies)

	<i>SDR</i>	<i>US \$</i>	<i>£</i>	<i>DM</i>	<i>Yen</i>
1984-85	7.9328	7.8886	14.8668	3.9877	0.0487
1989-90	21.3684	16.6492	26.9179	9.0922	0.1166

The net depreciation/appreciation over the Sixth and Seventh Plan periods are as follows:

	SDR	US \$	£	DM	Yen
1	2	3	4	5	6
1984-85	-12.06	-31.87	+18.79	+12.09	-17.86
1989-90	-44.16	-28.59	-44.77	-56.14	-58.23

(c) and (d). The exchange rate of the rupee is fixed with reference to the value of a basket of currencies, mainly of countries which are India's major trading partners. In a regime of floating exchange rates, upward or downward movements of the value of the rupee, which depend on fluctuations in the values of these currencies, is a normal phenomenon.

Allotment of Accommodation to ITDC Executives

7433. SHRI LOKANATH CH-
 OUDHARY: Will the Minister of TOURISM
 be pleased to state:

(a) the category of India Tourism Development Corporation Executives who have been provided the facility of company leased/ owned accommodation in Delhi with their pay and perks;

(b) whether most of the executives have their own flats/houses in Delhi;

(c) if so, the reasons for such allotment; and

(d) the number of those executives who have and those do not have their own flats/houses in Delhi but are staying in ITDC's leased/owned/hotels accommodation?

THE MINISTER OF STATE IN THE
 MINISTRY OF PARLIAMENTARY AFFAIRS
 AND MINISTER OF STATE IN THE MINIS-
 TRY OF TOURISM (SHRI SATYA PAL
 MALIK): (a) to (d). A list of ITDC officers
 provided with residential accommodation in
 Delhi indicating their other details is given in
 the attached Statement. Residential accom-
 modation is being provided to them as per
 the service conditions and policy as laid
 down by ITDC management.